



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1127/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
	WITH RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH MR. R SARMA MR D K DAS	MS. R CHOUDHURY (r-1,2,9)) MS S S ZIA (r-1,2) MR D. CHAKRABORTY (r-1,2)
	WITH I.A.(Civil)/1128/2022 in RSA/278/2019	SRI TAPAN SAHA AND 3 ORS. Versus SRI JOYKANTA KALITA AND 9 ORS.	MR. P P BARUAH	MR D CHAKRABORTY
2	WP(C)/6194/2022	MD. ERSAD ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR. B RAHMAN (r-6) SC, SSA
3	RSA/54/2023	NOOR ALI AND ANR. Versus NUR SAYED ALI AND ORS.	MR S CHAUHAN MR. A R SHOME	
4	WP(C)/5765/2023	RAMENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG MR. B PURKAYASTHA(R-7) SC, SEC. EDU. SC, FINANCE
5	WP(C)/2360/2024	JOHORA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MR U GHOSH	GA, ASSAM
6	WP(C)/2788/2024	SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R BORUAH MR N SARMA	GA, ASSAM SC, SEC. EDU.
7	WP(C)/3643/2024	DAKSHIN BIJNI S.S. LTD., Versus THE STATE OF ASSAM AND 10 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 06/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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16)	MS M BORAH	06-08-2024	To	09-08-2024
17)	MR G BAISHYA	06-08-2024	To	06-08-2024
18)	MR. I HUSSAIN	07-08-2024	To	09-08-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2594/2018	OUTREACH ADVERTISING PVT. LTD. Versus DIBRUGARH MUNICIPAL BOARD AND ANR. (G)	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	
2	WP(C)/6864/2018	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR S K SARKAR MS. S DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
3	I.A.(Civil)/329/2020 IN RSA. 46/2004(D/O) in Review.Pet./66/2018 WITH Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH Versus ON THE DEATH OF GOPAL NATH ON THE DEATH OF PURNARAM NATH HIS LEGAL HEIRS - SHRI DEEPAK NATH and 6 ORS Versus SRI GOPAL NATH and 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MD. M H CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN MR.B K JAIN	MR. D C MAHANTA MR. T J MAHANTA (R2,R3) MS. P BHATTACHARYA (R2,R3) MR. A BORUA (R2,R3) MR. C K S BARUAH
4	MC/17/2023 in RSA/132/2009	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA HIS LEGAL HEIR RATAN DUTTA,		
5	I.A.(Civil)/35/2023 in RSA/199/2005 WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR B SINHA MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2639/2018	BYOMAKESH DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, HIGHER EDU
2	WP(C)/2861/2018	DEEP DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 25 ORS.	MR. T J MAHANTA MR. A BHATTACHARYA MR. P P DUTTA	GA, ASSAM MR. S K GOSWAMI (R16 & R19) MR. P KATAKI (R9 & R10) MR. T DAS (R5, R12-R15, R21-26) MR. R K TALUKDAR (R18) MRS R BEGUM (R9 & R10) MR. R BORO (R18) SC, REVENUE MR. C M MAHANTA (R16 & R19) MS. S D SARMAH (R9 & R10) MS. A BARUA (R5, R12-R15, R21-26)
3	WP(C)/7300/2018	CHIRADEEP SENGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. K GOSWAMI MS. A NEOG MR. A SANDILYA	SC, HEALTH
4	WP(C)/7366/2018	HOUSING DEVELOPMENT FINANCE CORPORATION Versus THE STATE OF ASSAM AND 8 ORS.	Mukesh Sharma MR J BORAH	GA, ASSAM MR. H C SARMA (R6) SC, REVENUE
5	WP(C)/7062/2019	BASER ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR B KOTAKY MS S P CHETRY	GA, ASSAM MS. R B BORA SC. REVENUE
6	I.A.(Civil)/1218/2020 in CRP/3767/2020	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD.	MR J C GAUR MS. M GAUR MS. A JAIN	
	WITH CRP/3767/2020 (Filing Number)	M/S. VRS AGRITECH PVT. LTD. Versus M/S. SREE KAMAKHYA TEA CO. PVT. LTD. (H)		

7 [I.A.\(Civil\)/3449/2022](#)
in CRP/12921/2022

MD. HAZRAT ALI
Versus
SAURANGSHU CHAKRAVARTY AND 3
ORS

MR. M A SHEIKH
MS. A BEGUM
MS F INTAZ

MR. B J MUKHERJEE (r1, r2)
MS R SAHA (r1, r2)

WITH
[CRP/12921/2022](#)
(Filing Number)

MD. HAZRAT ALI
Versus
SAURANGSHU CHAKRAVARTY AND 3
ORS (A)

MR. M A SHEIKH

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